

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-71/2004/3920/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Syed Imdadur Rahman,
District & Sessions Judge,
Hailakandi.

Dated Guwahati, the th 30 April, 2024.

Sub:- **Station leave permission.**

Ref:- Letter No JHD/I/2024/10/1528, dated 23.04.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the evening of 25.04.2024 till the morning of 29.04.2024**, has been granted. The next senior most Judicial Officer available at the station will remain in charge of his Court and Office during his absence.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-71/2004/3921/A, dated , 30-04-2024

Copy to:

✓ I. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
